188

Allegation against Principal, Kendriya Vidyalaya, Lawrence Road, Delhi

SANTOSH KUMAR 3422 SHRI SAHU: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Principal Kendriya Vidyalaya, Lawrence Road had been charged for moral turpitude exhibition of immoral sexual behaviour with some of the girl students of the Vidvalava:
- (b) whether any preliminary enquiry has been ordered; if so, what are the findings thereof; and
- (c) what action has since been taken/ initiated in the matter?

THE MINISTER OF HUMAN RE-DEVELOPMENT SOURCE ARJUN SINGH): (a) to (c) On a complaint from some girl students of Kendriya Vidyalaya, Lawrence Road, a preliminary enquiry was conducted against the Principal. The allegations were not substantiated. However, orders for transfer of the Principal, have since been issued.

of vacancles by Kendriya Exposure Vidyalaya Saugathan

3423. MOHD. KHALEELUR RAH-MAN: Will the Minister of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that all India Kendriya Vidyalaya Teachers Association demand for exposure of veancies as per staff-strength sanctioned for 1991-92 to the transfer-applicants of 1990-91 has since been refused; and
 - (b) if so, the reasons therefor?

THE MINISTER OF HUMAN RE-DEVELOPMENT (SHRI SOURCE: ARJUN SINGH); (a) and (b) The vacancy position as per staff strength sanctioned keeps on changing on account of promotion/transfers, increase/decrease in number of sections, upgradation of vidyalaya etc. It is a continuous process,

Construction of residential quarters for Kendriya Vidyalayas

3424. MOHD. KHALEELUR RAHMAN:

[RAJYA SABHA]

SHRI SANTOSH KUMAR SAHU-

Will the Ministen of HUMAN RE-SOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that while sanctioning construction of residential quarters for staff of different Kendriya Vidyalayas, no earmarking is done for Primary Teachers:
- (b) if so, whether AIKVTA has demanded a specific earmarking for Primary Teachers; and
- (c) if so, the details thereof and, if not, reasons therefor?

THE MINISTER OF HUMAN RE-SOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) and (c) Yes, Sir. The All India Kendriya Vidyalaya Teachers Association has demanded that the Primary Teachers of Kendriya Vidyalaya Sangathan should be accorded priority alongwith Trained Graduate Teacher for allotment of residential quarters.

Crossing of Efficiency Bar of Teachers of Municipal Corporation of Delhi

- 3425. SHRI GHUFRAN AZAM: WILL the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) the procedure being followed for crossing the Efficiency Bar in the scale of Asstt. Teachers of Municipal Corporation of Delhi-
- (b) the time spare generally taken in reaching the EB:
- (c) whether some complaints have been received regarding delay in crossing the EB in respect of Female Assistant Teachers of South Shahdara Zone; Delhi;
- (d) if so, the number of cases for which orders have been passed for EB last year